

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-2442/97
MA-2374/97

(5)

New Delhi this the 19th day of September, 2000.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)
Hon'ble Dr. A. Vedavalli, Member(J)

1. Sh. Hari Parshad Yadav,
S/o Sh. Balbir Singh Yadav,
R/o R 2-686 Z-9 Raj Nagar,
Palam Colony, New Delhi.
2. Sh. Devender Singh Chaudhary,
S/o Sh. U.S. Chaudhri,
R/o R-2-686, Z-9, Raj Nagar,
Palam Colony,
New Delhi.

..... Applicants
(Present : None even on second call)

Versus

1. The Chief Secretary,
Govt. of NCT of Delhi,
Delhi.
2. The Secretary(Education),
Directorate of Education,
Old Secretariat,
Delhi.
3. The Director of Education,
Directorate of Education,
Old Secretariat,
Delhi.
4. Union of India through
the Secretary,
Ministry of Human Resource Development,
Shastry Bhawan, New Delhi.

..... Respondents
(Present : None even on second call)

ORDER(ORAL)

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

None for the parties even on second call. We
notice that none had appeared even on the last date.
In the circumstances, the O.A. is dismissed for
default and non-prosecution.

A. Vedavalli

(Dr. A. Vedavalli)
Member(J)

S.R. Adige
(S.R. Adige)
Vice-Chairman(A)

1/19/